

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR
WP No. 32891 of 2024
(OM PRAKASH YADAV Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 04-11-2024

Shri Satish Verma - Advocate for petitioner.

Shri H.S. Ruprah - Additional Advocate General for State.

Notice issued.

Shri Ruprah, learned Addl. Advocate General appearing on behalf of respondents accepts notice and seeks time to take necessary instructions.

Till the next date of hearing, both the parties shall maintain *status quo*.

List on 19th November, 2024.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(VIVEK JAIN)
JUDGE

Biswal